

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 2560/2013

New Delhi this the 16th day of December, 2015

**Hon'ble Mr. Justice B. P. Katakey, Member (J)
Hon'ble Shri K. N. Shrivastava, Member (A)**

Mr. T. R. Utpal
Son of Late Shri Kundan Lal
R/o. 200/2 (3rd Floor),
Gautam Nagar, New Delhi. ...Applicant

(Applicant present in person)

VERSUS

Union of India & Others. through

1. The Secretary,
Ministry of Home Affairs, North Block,
New Delhi-110 001.
2. The Secretary
Central Vigilance Commission,
Satarkata Bhawan, A-Block,
GPO Complex, INA, New Delhi-110 023.
3. The Chairman cum Managing Director,
Delhi State Industrial and Infrastructure
Development Corporation,
N-36, Hindustan Times Building,
Connaught Circus, New Delhi-110 001. ...Respondents

(By Advocate : Mr. H. K. Gangwani & Ms. Eshita Baruah, proxy
for Mr. Gaurang Kanth for R-3)

O R D E R (O R A L)

Hon'ble Mr. Justice B. P. Katakey, Member (J)

Shri T. R. Utpal, the applicant in person producing a copy of
the Pension Payment Order dated 03.11.2015 and the PAO

communication dated 15.12.2015, which are taken on record, has submitted that the cause in the O.A does not survive as the reliefs sought for have already been granted.

2. Learned counsel appearing for the respondents also submits that the relief claimed has already been granted.

3. Having regard to the aforesaid submissions advanced, the O.A is closed and disposed of. No costs.

(K. N. Shrivastava)
Member (A)

(Justice B.P. Katakey)
Member (J)

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